

RBI/2004-05/81
RPCD.PLNFS.BC.No. 12 / 09.04.06 /2004-2005

July 30, 2004

The Chairman/ Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

Implementation of PMRY- Modifications in Norms

Please refer to our earlier circular **RPCD.No.SP.BC.26/09.04.01/2001 –2002 dated September 19, 2001** regarding the decision of the 11th High Powered Committee on the PMRY that banks having less than 5 branches shall not be allocated targets under PMRY if total targets of all branches of a bank having less than 5 branches constitute 2% or less, of the total target of the state.

2. It has since been decided by the Government of India to relax this stipulation for the state of Jammu & Kashmir in view of the announcement of Special Employment Package for Jammu & Kashmir for creation of one lakh employment in the state.

3.You may please advise your branches functioning in Jammu & Kashmir to participate in the implementation of PMRY Scheme and achieve their allocated targets under PMRY scheme.

4. Please acknowledge receipt.

Yours faithfully

(G.P.Borah)
Deputy General Manager